

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4448
ANSWERED ON:20.08.2010
ENERGY EFFICIENCY
Pandey Shri Ravindra Kumar

Will the Minister of POWER be pleased to state:

- (a) the details of schemes being run by the Government for promoting energy efficiency in the country, State-wise;
- (b) the savings of energy achieved in each State of the country during the last three years and the current year as a result of the energy efficiency schemes being implemented in these States;
- (c) whether the Government has approved the creation of the State Energy Conservation Fund (SECF) in 2009-10 for promoting energy efficiency in the country;
- (d) if so, the details thereof along with the contribution of the Union Government to the SECF;
- (e) whether various States have not created the SECF so far; and
- (f) if so, the reasons therefor and the reaction of the Union Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

- (a) : The details of the energy conservation schemes being implemented by the Government in various States have been indicated in the statement at Annex-I.
- (b) : The avoided capacity achieved as a result of all the schemes being implemented including the strengthening of the State Designated Agencies (SDA) Scheme is 623 MW and 1504.97 MW in 2007-08 and 2008-09 respectively. In 2009-10 the avoided capacity is 3376 MW (unverified). The details of the energy savings reported by the respective SDAs under the SDA Scheme have been tabulated in the statement at Annex-II.
- (c) & (d) : Yes, Madam. Ministry of Power has approved a scheme 'Contribution to State Energy Conservation Fund (SECF)'. The total financial outlay of the scheme is Rs. 70.00 crores for all the States/Union Territories during the last three years of the XI Five Year Plan (i.e. 2009-10, 2010-11 and 2011-12). Under the scheme the Central Government contributes financially to the State Energy Conservation Fund constituted by the respective States / UTs. The BEE has already disbursed funds of Rs. 20.50 crores to those States who have established the SECF. The state-wise details of funds disbursed by the BEE are tabulated in the statement at Annex-III.
- (e) & (f) : The States of Nagaland, Haryana, Punjab, Rajasthan, Kerala, Andhra Pradesh, Tamil Nadu, Karnataka, Chhattisgarh, Gujarat and Arunachal Pradesh have already set up the SECF. Other States/UTs have initiated the process of establishing the same and the Union Government is pursuing the matter with them.